

ASIA CAPITAL LIMITED

("ASIA" / "ACL"/"TARGET COMPANY"/"TC")

Registered Office: 100, Vaishali, Pitampura, Delhi-110 088,

Phone No. +91-11-2731 2176 / 5103 / 4705 5102 Website: www.asiacapital.in Email id: deepak@dmigroup.in.net

Open offer for acquisition of 8,03,920 Equity Shares of Rs. 10/- each representing 26.00 % of the total equity and voting share capital of the Target Company by M/s. SKC Investment Advisors Private Limited (Acquirer)

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulation, 2011**").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, and Aapla Mahanagar (Marathi Daily) on 20.04.2018.

1. Name of the Target Company : Asia Capital Limited
2. Name of the Acquirers : M/s. SKC Investment Advisors Private Limited
3. Name of the Manager to the offer : Navigant Corporate Advisors Limited
4. Name of the Registrar to the offer : Mas Services Limited
5. Offer details
 - a) Date of Opening of the Offer : Thursday, 29.10.2018
 - b) Date of the Closing of the offer : Wednesday, 13.11.2018
6. Date of Payment of Consideration : 19.11.2018
7. Details of the Acquisition

Sr No.	Particulars	Proposed in the Offer Document		Actual									
7.1.	Offer Price	Rs. 15.27 per Equity Share		Rs.15.27 per Equity Share									
7.2.	Aggregate number of Shares tendered	8,03,920		7,78,000									
7.3.	Aggregate number of Shares accepted	8,03,920		7,78,000									
7.4.	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,22,75,858.40		Rs. 1,18,80,060.00									
7.5.	Shareholding of the Acquirers before Share Purchase Agreements (SPAs) and Public Announcement (No.& %)	Nil (0.00%)		Nil (0.00%)									
7.6.	Shares Acquired by way of Share Purchase Agreements (SPA) <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	15,40,990 (49.84%)		15,40,990 (49.84%)									
7.7.	Shares Acquired by way of Open offer <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	8,03,920 (26.00%)		7,78,000 (25.16%)									
7.8.	Shares Acquired after detailed Public Statement <ul style="list-style-type: none"> • Number of Shares acquired • Price of the shares acquired • % of the shares acquired 	Not Applicable		Not Applicable									
7.9.	Post offer Shareholding of Acquirers <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital 	23,44,910 (75.84%)		23,18,990 (75.00%)									
7.10.	Pre and Post Offer Shareholding of Public Shareholders <ul style="list-style-type: none"> • Number • % Fully Diluted Equity Share Capital *On Post Preferential Paid Up Capital 	<table border="1"> <thead> <tr> <th>Pre Offer</th> <th>Post Offer</th> </tr> </thead> <tbody> <tr> <td>23,01,010 (74.42%)</td> <td>7,47,090 (24.16%)</td> </tr> </tbody> </table>	Pre Offer	Post Offer	23,01,010 (74.42%)	7,47,090 (24.16%)	<table border="1"> <thead> <tr> <th>Pre Offer</th> <th>Post Offer</th> </tr> </thead> <tbody> <tr> <td>23,01,010 (74.42%)</td> <td>7,73,010 (25.00%)</td> </tr> </tbody> </table>	Pre Offer	Post Offer	23,01,010 (74.42%)	7,73,010 (25.00%)		
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8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI.

10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 16.10.2018

Issued by Managers to the Offer on behalf of the Acquirers:

MANGER TO THE OFFER:



Navigant

Reinvesting Business

NAVIGANT CORPORATE ADVISORS LIMITED

423, A Wing, Bonanza,
Sahar Plaza Complex,
J B Nagar, Andheri Kurla Road,
Andheri (East), Mumbai-400-059.
Tel No. +91 22 4120 4837 / 4973 5078
Email id: navigant@navigantcorp.com
Website: www.navigantcorp.com
SEBI Registration No: INM000012243
Contact person: Mr. Sarthak Vijlani

Place: Mumbai

Date: 19.11.2018

Sunjeet Comm.